

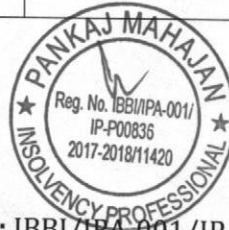
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR CREW B.O.S PRODUCTS LIMITED OPERATING IN MANUFACTURING OF LEATHER ACCESSORIES AT PLOT NO. 37 SECTOR 4, IMT MANESAR, GURGAON, HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN	Crew B.O.S. Products Limited AAACC3222F L51909DL1988PLC034472
2.	Address of the registered office	304A, Jaina Tower-1, District Centre, Janakpuri, New Delhi 110058 (As per MCA record). Not in the possession of CD)
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	1. Plot No.199 Udyog Vihar Phase 1, Gurgaon – Physical Possession Under OL 2. Plot No.172 Udyog Vihar Phase 1, Gurgaon – Physical Possession Under OL 3. Plot No.190 EPIP Phase 2, Neemrana, Rajasthan – Physical Possession Under OL 4. Plot No.37, Sector 4, IMT Manesar, Gurgaon – (Operational and Symbolic Possession with OL
5.	Installed capacity of main products/ services	Installed capacity- Not available. Manufacturing of leather accessories like bags, upholstery, and handbags when it was operational.
6.	Quantity and value of main products/ services sold in last financial year	The quantity and value of the main products are not available. The CD has entered into a manufacturing license agreement with Tangerine Design Pvt. Ltd. (TDPL) to utilize the plant and machinery at the Manesar unit, along with the associated technology and skilled labor employed by the CD.
7.	Number of employees / workmen	1033
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be obtained by sending e-mail to cirp.crewbos@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be obtained by sending e-mail to cirp.crewbos@gmail.com
10.	Last date for receipt of expression of interest	15-02-2026
11.	Date of issue of provisional list of prospective resolution applicants	25-02-2026
12.	Last date for submission of objections to provisional list	02-03-2026
13.	Date of issue of final list of prospective resolution applicants	12-03-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-03-2026
15.	Last date for submission of resolution plans	16-04-2026
16.	Process email id to submit EOI	cirp.crewbos@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The CD is not registered with MSME.



Pankaj Mahajan
Pankaj Mahajan
 Resolution Professional

IBBI Regn No: IBBI/PA-001/IP-P00836/2017-2018/11420
AFA number: AA1/11420/02/311226/108808 VALID UPTO 31-12-2026
 H-223, 22nd Floor, DLF Capital Greens, 15 Shivaji Marg, New Delhi 110015
 For Crew B.O.S Products Limited
 Date: 30/01/2026
 Place: New Delhi